

COURT - I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 97 of 2012

Dated : 11th October , 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Raj West Power Ltd. ... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission
& Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan &

Counsel for the Respondent (s): Mr. R.K. Mehta
Mr. Antaryami Upadhyay
Mr. David A. for R.1
Mrs. Mamta Tiwari
Ms. Ritwika Nanda for R.2 to 4

ORDER

The learned counsel for the Appellant has finished his arguments. He is directed to file his Written Submissions on or before 22.10.2012 after serving copy on the other side. Thereafter, the learned counsel for the Respondent is directed to file his

Written Submissions on or before 07.11.2012 after serving copy on the other side.

Post the matter for further hearing on **08.11.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk